

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
ENTERPRISE FLEET MANAGEMENT INDIA PRIVATE LIMITED

1. Name of corporate person	ENTERPRISE FLEET MANAGEMENT INDIA PRIVATE LIMITED
2. Date of incorporation of corporate person	June 10, 2004
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Bengaluru under the Companies Act, 1956
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U72200KA2004FTC034100
5. Address of the registered office and principal office (if any) of corporate person	HD-103, WeWork, Prestige Central, 36, Infantry Road, Bengaluru 560001, Karnataka
6. Liquidation commencement date of corporate person	March 27, 2026
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman B-703, Arvind Skylands Apartments, Shivanahalli, Jakkur Main Road, Yelahanka, Bengaluru 560064 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	April 26, 2026

Notice is hereby given that **Enterprise Fleet Management India Private Limited** has commenced voluntary liquidation on **March 27, 2026**.

The stakeholders of **Enterprise Fleet Management India Private Limited** are hereby called upon to submit a proof of their claims, **on or before April 26, 2026**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Vinod Sunder Raman

Date: March 31, 2026
Place: Bengaluru

Liquidator of ENTERPRISE FLEET MANAGEMENT INDIA PRIVATE LIMITED
Reg No. IBBI/IPA-002/IP-N00075/2017-2018/10206